

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

- Read:1) This office proceedings even No.dated 01.03.2021.
2) This office proceedings even No.dated 24.11.2021.
3) Letter No.A1-4436/21 dated 05.07.2021 of the Judicial First Class Magistrate-I, Koyilandy along with the request put in by Smt.Liji.V.K., Office Attendant Grade-II.
4) Letter No.A1-2706/21 dated 18.10.2021 of the Judicial First Class Magistrate-I, Vatakara along with the request dated 05.10.21 put in by Smt.Safeema.M.P., Office Attendant Grade-II.
5) This office proceedings No.A3-3747/2015 dated 02.06.2015.

Order No. A3-638/2021 dated 13.12.2021

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Smt.Sheela.C.K., (PEN:665501), Senior Clerk, Court of Judicial First Class Magistrate-I, Thamarassery, is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Nadapuram vice serial No.2 is transferred.

2) Smt.Seena.C., (PEN:785321) Clerk, Court of Judicial First Class Magistrate-I, Nadapuram is transferred and posted as such in the Court of Judicial First Class Magistrate-II, Perambra vice serial No.3 is transferred.

3) Smt.Shella.A.S., (PEN:712088) Clerk, Court of Judicial First Class Magistrate-II, Perambra is transferred and posted as such in the

Court of Judicial First Class Magistrate-II, Thamarassery in the existing vacancy.

4) Smt.Premchithra.K.V. (PEN:805236) Senior Clerk, Court of Judicial First Class Magistrate-I, Koyilandy who has been deputed to the Court of Judicial First Class Magistrate-II, Thamarassery is posted back as such to the Court of Judicial First Class Magistrate-I, Koyilandy by cancelling the order of deputation read as 1st paper above.

5) Sri.Ajay Kumar.P., (PEN:422844) Senior Clerk, Court of Judicial First Class Magistrate-IV, Kozhikode who has been deputed to the Court of Judicial First Class Magistrate-V, Kozhikode is posted back as such to the Court of Judicial First Class Magistrate-IV, Kozhikode by cancelling the order of deputation read 2nd paper above. He is also put in additional charge of the Clerk of the Court of Judicial First Class Magistrate-II, Kozhikode. The office of the Judicial First Class Magistrate-II, Kozhikode must be opened in all working hours and the Clerk having charge shall present on that office doing his works at the Court of Judicial First Class Magistrate-IV, Kozhikode. Junior Superintendent of the Court of Judicial First Class Magistrate-IV, Kozhikode shall ensure the same.

6) Sri.Prasoon.C., (PEN:622862) Senior Clerk, Court of Judicial First Class Magistrate-II, Kozhikode who has been deputed to the Court of Judicial First Class Magistrate-IV, Kozhikode is deputed to the Court of Judicial First Class Magistrate-V, Kozhikode on working arrangement until further orders by cancelling the order of deputation read as 2nd paper above.

7) Smt.Liji.V.K. (PEN:816863) Office Attendant Grade-II, Court of Judicial First Class Magistrate-I, Koyilandy is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Vatakara, vice serial No.8 is transferred.

8) Smt.Safeema.M.P. (PEN:777161) Office Attendant Grade-II, Court of Judicial First Class Magistrate-I, Vatakara is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Koyilandy vice serial No.7 is transferred.

9) Sri.Kunhikkannan.K.K., (PEN:716350) Office Attendant, (Supernumerary) Court of Judicial First Class Magistrate-II, Perambra who has been deputed to the Court of Judicial First Class Magistrate-I, Perambra is posted back as such to the Court of Judicial First Class Magistrate-II, Perambra by cancelling the order of deputation read as 5th paper above.

The incumbents shall be relieved forthwith. Order regarding substitute of serial No.1 will be issued later. No joining time is entitled to serial No.7 and 8 as the transfer is on their request. The joining time of others is restricted to 3 days on exigency of service. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-
Chief Judicial Magistrate.


To

The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
The Computer Cell, District Court, Kozhikode for publication in the District Court Website.
The Secretary, Kozhikode Taluk Government Employees Co-operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.



True Copy By Order


Sheristadar.

